

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


**T.P. No. 39-A/2016 (CA 136/2013)
with T.P No. 39-B/2016 (CA 170/2013)
with TP 39-C/2016 (CA 240 of 2013)
with TP 39-D/2016 (CA 269/2013)
with TP 39 of 2016 (CA 43 of 2013)**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2019**

Name of the Company: Kirshna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Petitioner	
2.				


ORDER

The petitioner is represented through their learned PCS

Due to paucity of time, the matter could not be taken up.

List the matter on 27.06.2019


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 11th day of April, 2019


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL